## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:159 ANSWERED ON:22.02.2013 CST COMPENSATION Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has released the compensation for loss of Central Sales Tax (CST) revenue for the year 2010-2011 to the States;
- (b) if so, the details thereof, State-wise;
- (c) whether a committee comprising representatives of both the Union or the State Governments has examined the issue of compensation and other matters related to CST; and
- (d) if so, the details thereof and if not, the reasons therefor?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Yes Madam.
- (b) As per Annexure.
- (c) Yes Madam.
- (d) The representatives of the State Governments in the Committee proposed for the payment of 100% CST compensation for the years 2010-11, 75% CST compensation for year 2011-12 and 50% CST compensation for the year 2012-13 to be workout as per the 22nd August 2008 guidelines. The committee has recommended that all unsettled CST compensation cases of individual States of earlier years should be decided on case to case basis at the earliest.